

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 2853
TO BE ANSWERD ON 05.12.2019**

Sports Federations

2853. SHRI L.S. TEJASVI SURYA:

MS. S. JOTHIMANI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the list of the recognised and derecognised sports federations (national and State) under the Ministry;

(b) the reasons for the de-recognition/ suspension of each of the above sports federations;

(c) the names of the sports federations which have regained recognition by the Ministry since 2008, year-wise;

(d) whether the Government would come up with a national sports code soon and if so, the details thereof and the deadline for the implementation of the same; and

(e) the steps being taken by the Ministry to resolve the election disputes in the Archery Association of India and to restore its recognition by World Archery?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJIJU]**

(a) to (c): The National Sports Development Code of India (NSDCI) 2011 has been operational since 2011 and is applicable on National Sports Federations. NSDCI provides for guidelines for granting

government recognition to National Sports Federations (NSFs) as also procedure for suspension / derecognition of such NSFs which violates the provisions of NSDCI. Recognition is renewed on yearly basis and in the event of failure to adhere to NSDCI, recognition is not renewed. As the provisions of the NSDCI are not applicable on State level bodies, this Ministry does not deal with them. Information relating to present status of recognition of National Sports Federations is at Annexure -I.

(d): The National Sports Development Code of India (NSDCI) 2011 is already in existence and operational from 1st January 2011. A draft for the new sports code, namely, National Code for Good Governance in Sports, 2017 has been prepared on which comments and suggestions of stakeholders have been obtained. An Expert Committee headed by a retired Judge of the Supreme Court of India has been constituted to examine the Draft Code, hold consultations with stakeholders and give its recommendations.

(e): The matter of governance of Archery Association of India (AAI) is sub-judice in the Hon'ble High Court of Delhi. As per direction of the Hon'ble High Court of Delhi a Transitory Committee has been constituted till the elections are held to the executive body of the AAI to perform the role and all tasks of the executive body of the AAI and take all decisions and necessary steps, including coordinating with the World Archery to ensure participation of Indian archers at the international event under the Indian flag. Recently, the Hon'ble High Court of Delhi has also appointed Returning Officer to hold the election of AAI.

ANNEXURE REFERED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2853 FOR REPLY ON 05.12.2019 ASKED BY SHRI L.S. TEJASVI SURYA AND MS. S. JOTHIMANI REGARDING SPORTS FEDERATIONS

LIST OF RECOGNISED NATIONAL SPORTS FEDERATIONS

S. No.	Name of National Sports Federations
1	All India Chess Federation
2	All India Football Federation
3	All India Sports Council of the Deaf
4	All India Tennis Association
5	Amateur Baseball Federation of India
6	Amateur Kabaddi Federation of India
7	Amateur Soft Tennis Federation of India
8	Athletic Federation of India
9	Atya Patya Federation of India
10	Badminton Association of India
11	Ball Badminton Federation of India
12	Basketball Federation of India
13.	Boxing Federation of India
14	Bridge Federation of India
15	Cycle Polo Association of India
16	Cycling Federation of India
17	Equestrian Federation of India
18	Fencing Association of India
19	Federation of Motor Sports Clubs of India
20	Handball Federation of India
21	Hockey India
22	Indian Body Builders Federation
23	Indian Kayaking & Canoeing Association
24	Indian Pencak Silat Federation
25	Indian Rugby Football Union
26	Judo Federation of India
27	Karate Association of India
28	Kho-Kho Federation of India
29	Kudo International Federation India
30	Mallakhamb Federation of India

31	Netball Federation of India
32	Indian Polo Association
33	Roll Ball Federation of India
34	Roller Skating Federation of India
35	Rowing Federation of India
36	School Games Federation of India
37	Sepaktakraw Federation of India
38	Shootingball Federation of India
39	Softball Association of India
40	Special Olympic Bharat
41	Squash Racket Federation of India
42	Swimming Federation of India
43	Table Tennis Federation of India
44	Tennikoit Federation of India
45	Tennis Ball Cricket Federation of India
46	Ten-Pin Bowling Federation of India
47	Billiards and Snooker Federation of India
48	National Rifle Association of India
49	Indian Triathlon Federation
50	Tug-of-War Federation of India
51	Volleyball Federation of India
52	Indian Weightlifting Federation,
53	Wrestling Federation of India
54	Wushu Association of India
55	Yachting Association of India
